

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 329 of 2013

Dated : 22nd January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

PTC (India) Ltd. ... Appellant(s)

Versus

**Punjab State Electricity
Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Ravi Kishore
Mr. Rajiv Bhardwaj**

**Counsel for the Respondent(s): Ms. Ruth Elwin for R.1
Ms. Swapna Seshadri for R.2**

ORDER

Ms. Ruth Elwin, the learned counsel undertakes to file Vakalatnama on behalf of Respondent NO.1 & Ms. Swapna Seshadri, the learned counsel undertakes to file Vakalatnama on behalf of Respondent NO.2. The learned counsel for the Respondent No.2 is directed to file the reply on or before 15.02.2014 after serving copy on the other side.

Post the matter on **28.02.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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